Reservation for women in PRIs

1151. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that Government has decided to enhance the reservation for women to 50 per cent in Panchayati Raj Institutions (PRIs);
 - (b) if so, the details thereof and when Government is going to bring the amendment; and
- (c) whether it is confined to Members only or it would be applicable for Chairperson as well?

THE MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): (a) to (c) Government intends to take steps to enhance reservation for women in Panchayati Raj Institutions to 50 percent. Details are under consideration.

Amendment in Registration Act

1152. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to amend Registration Act, 1908 in order to bring in more transparency in the matter of registration of deeds of sole, gift mortgage and other deeds involving transfer of land; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) No, Sir.

(b) Question does not arise.

Roads in Madhya Pradesh

†1153. MISS ANUSUIYA UIKEY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of roads approved for Chhindwara district in Madhya Pradesh under 'Pradhan Mantri Gram Sadak Yojana' (PMGSY) during last three years;
- (b) the total length of these approved roads, the amount approved for these roads and the amount released out of that;
- (c) the progress of these approved roads at present alongwith the details of the roads completed yet incomplete and under construction; and
- (d) whether the approved roads are being laid as per their fixed schedule and by when these would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) 321 road works measuring 1396.445 km. and valued at Rs. 392.62 crore have been sanctioned during the last five years for Chhindwara district of Madhya Pradesh under

[†]Original notice of the question was received in Hindi.